

Ä ITEM NO.5

COURT NO.9

SECTION IX

S U P R E M E C O U R T O F  
R E C O R D O F P R O C E E D I N G S

I N D I A

Petition(s) for Special Leave to Appeal (C)

No(s).8591/2012

SHEHNAZ SANI

Petitioner(s)

VERSUS

ANWAR @ ARVIND RAMKRISHNA MUDBHATKAL

Respondent(s)

(with appln. (s) for discharge of advocate on record and interim relief and office report)

WITH

SLP(C) No. 8729/2012

(With appln.(s) for discharge of advocate on record and Interim Relief and Office Report)

Date : 09/09/2014 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR  
HON'BLE MR. JUSTICE A.K. SIKRI

For Petitioner(s)

Mr. Colin Gonsalves, Sr. Adv.  
Ms. Amiy Shukla, Adv.  
Ms. Jyoti Mendiratta, Adv.

For Respondent(s)

Mr. Rajesh Kumar, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List the matters on 9th October, 2014.

Signature Not Verified

[CHANDRESH]

[SAROJ SAINI]

SR.P.A.

COURT MASTER

Digitally signed by

Om Parkash Sharma

Date: 2014.09.10

17:19:16 IST

Reason: